

ITEM NO.12 Court 13 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 32742/2019

SHER SINGH

Petitioner(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

(IA No. 115386/2020 - CONDONATION OF DELAY IN FILING APPLICATION
FOR RESTORATION

IA No. 99398/2020 - RESTORATION)

Date : 18-01-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
[IN CHAMBER]

For Petitioner(s) Mr. Vinod Prasad, Sr. Adv.
Mr. Dharendra Kumar, Adv.
Mr. Devvrat, AOR
Mr. Aditya Kr. Dubey, Adv.
Mr. Subas Ray, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the fact that Petitioner No.2 has already
surrendered, application for condonation of delay in filing
restoration application and application for restoration are
allowed.

The special leave petition is restored qua Petitioner
No.2.

IA Nos. 115386/2020 and 99398/2020 stand disposed
of.

(Geeta Ahuja)
Court Master

(Poonam Vaid)
Court Master